

16

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.63/560(6)/NCLT/AHM/2017(New)
C.P. No. 543/560(6)/NCLT/AHM/2016(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Shobhashree Spinners Pvt. Ltd. & Ors.
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--------------------------------------|--------------------|-----------------------|------------------|
| 1. | MR. NAVIN PAHWA | SR. ADV. | | |
| | MS. NATASHA SUTARIA | ADV. | | |
| 2. | Ms. Megha Jani | Adv. | Petitioner. | |
| | with Dr. (h.c.) LS Shilpi Thapper | PCS. | | |
| | Ms. Amrita Patel | Adv. I Petitioner | | |

ORDER

Learned Advocate Ms. Megha Jani with Learned PCS Ms. Shilpi Thapper with Learned Advocate Ms. Amrita Patel i/b Shilpi Thaper & Associates present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Shareholder. None present for ROC.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.